

**Project report on the Haldia
Petrochemicals**

1423. SHRI GURUDAS DAS GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any new project report on the Haldia Petrochemicals has been submitted to the IDBI; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) The information is being collected and will be laid on the Table of the House in due course.

**Pandharpur and Solapur Divisions of
P&T**

1424. SHRI PRAMOD MAHAJAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Pandharpur and Solapur Divisions of P&T are likely to be detached from Pune Zone and joined to the Aurangabad Zone;

(b) if so, what are the reasons therefor;

(c) whether Government are aware that it will create inconvenience as these areas are near to Pune than to Aurangabad; and

(d) if so, whether Government would change the decision?

THE MINISTER OF ENERGY AND THE MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a)

DEPARTMENT OF TELECOM

No, Sir. Pandharpur is the Telegraph Sub-Division under Solapur Telecom District. They were neither under the control of Pune Telecom District nor there is any proposal to bring them under the control of Aurangabad Telecom District.

(b) to (d) In view of reply at (a) above, the question does not arise.

DEPARTMENT OF POSTS

(a) Pandharpur and Solapur Divisions have been detached from Pune Region and attached to Aurangabad Region *w.e.f.* 1-4-88.

(b) The change has been made for redistribution of work amongst available Directors in Maharashtra Circle.

(c) and (d) The matter is being reviewed.

**Technical posts in the department of
Chemicals**

1425. SHRI B. SATYANARAYAN REDDY:

SHRI N. E. BALARAM:

SMT. BIJOYA CHAKRAVARTY:

Will the Minister of INDUSTRY be pleased to state:

(a) how many technical posts exist in the Department of Chemicals;

(b) whether these posts were to be filled on deputation basis;

(c) how many posts have been filled on regular basis and what arrangements have been made to ensure that an incumbent does not stay on the post for more than three years; and

(d) how many technical posts are lying vacant and since when and what steps have been taken to fill up the same?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The total number of sanctioned non-ministerial posts is 31.

(b) The method of recruitment prescribed/proposed in the Recruitment Rules envisages filling up of the posts by composite method of promotion/deputation/transfer/direct recruitment.

(c) and (d) Out of 31 sanctioned non-ministerial posts, 1 have been filled up on regular basis, 2 by *ad-hoc* arrangements and the process of recruitment to the rest of the 13 vaca-